

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4099  
ANSWERED ON:23.03.2001  
PERFORMANCE OF NABARD  
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of FINANCE be pleased to state:**

(a) whether the Government have reviewed the performance of NABARD during the last three years in various States particularly in Maharashtra;

(b) if so, the details thereof, State-wise

(c) the details of lapses if any, observed in implementation of State projects; and

(d) the details of projects cleared with locations during the above period and the number of projects awaiting clearance/approval by NABARD, State-wise especially in Maharashtra?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE ( SHRI BALASAHEB VIKHE PA TIL )

a) & (b): The activities of National Bank for Agriculture and Rural Development (NABARD) are monitored by Government of India on an on-going basis. An in-depth review of its operations is conducted by its Board of Directors which comprises/amongst others, senior representatives from the Finance, Agriculture and Rural Development Ministries and the Reserve Bank of India (RBI). The activities of NABARD are also reviewed by the Central Board of Directors of RBI every year. An annual review of NABARD's activities is also tabled in Parliament along with its annual report. The performance of NABARD are analysed in relation to quantified targets. The details of the State-wise refinance assistance provided by NABARD and the loans given to the State Governments including Maharashtra for the last three years and during the year 2000-2001 are given in Annexure-I and II respectively.

(c): Deficiencies/problems observed in implementation of State projects in Maharashtra sanctioned under Rural Infrastructure Development Fund (RIDF) relate to, inter-alia, land acquisition and forest problem in different projects, documentation formalities in respect of irrigation projects, insufficient budgetary provisions by the State Government and no significant progress in formation of water user associations, etc.

(d): The details of RIDF projects cleared State-wise including in Maharashtra during the last three years are given in Annexure-III.

Annexure-I Details of State-wise refinance support by NABARD during the years 1997-98, 1998-99 and 1999-2000

S.No.	State/UT	1997 -98	1998-99	1999-2000			
		Sanctioned	Drawn	Sanctioned	Drawn		
1.	A & N Islands	208	180	269	265	287	276
2.	Andhra Pradesh	189689	195799	247962	230546	231538	215112
3.	Arunachal Pradesh	509	509	460	460	1064	1117
4.	Assam	8218	8218	14098	14113	14546	14568
5.	Bihar	29910	26531	28493	26065	28225	26767
6.	Chandigarh	0	0	3	3	10	10
7.	D & N Haveli	17	17	3	3	24	24

8. Goa 668 668 1402 1402 1910 1910

9. Gujrat 66211 61866 75917 49835 80033 63084

10. Haryana 99194 90641 112584 99949 118369 118290

11. Himachal Pradesh 7876 7866 I 10978 10797 13602 13571

12. Jammu & Kashmir 3529 3229 3449 3478 8889 8749

13. Karnakataka 99326 94440 121106 117734 1,25594 123913

14. Kerala 54602 48634 55242 42887 64751 52052

15. Lakshadweep 15 15 20 20 21 21

16. Madhya Pradesh 114527 103429 110093 83265 120958 96519

17. Maharashtra 58825 46557 78933 61279 109681 86838

18. Manipur 354 968 325 939 203 817

19. Meghalaya 1553 1359 1313 1168 2133 2074

20. Mizoram 448 418 351 351 1386 1386

21. Nagaland 373 373 319 319 1032 1032

22. NCT of Delhi 0 0 105 105 100 100

23 Orissa 57555 54909 56721 53877 85492 77624

24. Pondicherry 196 196 247 247 844 809

25. Punjab 75511 70214 94387 92184 101244 98650

26. Rajasthan 71755 65993 90958 80426 98413 91321

27 Sikkim 134 134 167 167 1500 1400

28. Tamil Nadu 117492 86152 129394 104969 145149 120659

29. Tripura 1774 2060 2013 2299 2710 2946

30. Uttar Pradesh 141040 128129 163374 142126 180482 164877

31 Vest Bengal 37996 36299 45349 39519 55282 48065

TOTAL 1239505 1135803 1446035 1260797 1595472 1434581

Annexure-II

State-wise details of NAB ARD's loans to State Government during 2000-2001

(Rs. Crore)

S.No.	State	Total Sanctioned	Total Disbursement
1.	A & N Islands	3.93	1.27
2.	Andhra Pradesh	2391.35	1842.90
3.	Assam	179.97	79.23
4.	Bihar	282.28	192.37
5.	Chattisgarh	2.61	0
6.	Gujarat	970.92	514.05
1.	Haryana	1368.26	1085.57
8.	Himachal Pradesh	152.51	123.67
9.	Jammu. & Kashmir	85.19	74.00
10.	Karnataka	1356.28	1166.03
11.	Kerala	682.04	432.16
12.	Madhya Pradesh	1061.71	853.97
13.	Maharashtra	1038.22	622.87
14.	MaIiipur	4.30	0.26
15.	Meghalava	19.73	12.76
16.	Nagaland	9.95	5.71
17.	Orissa	129.-03	590.30
18.	Pondicherrv	9.34	6.68
19.	Punjab	1133.65	853.40
20.	Rajasthan	111338	83239
21.	SilQcim	9.60	9.28
22.	Tamil Nadu	1520.92	1057.01
23.	Tripura	28.14	17.88
24.	Uttar Pradesh	1728.38	1400.51
25.	West Bengal	489.61	440.37
	Total	16380.30	12204.64

Annexure-III

Details of RIDF projects cleared State-wise during the years 1997-98,1998-99 and 1999-2000

S.No.	State	RIDF-III	RIDF-IV	RIDF-V
1.	Andhra Pradesh	304	386	1174
2.	Arunachal Pradesh	-	-	7
3.	Assam	11	39	100090
4.	Bihar	424	3	145
5.	Goa	-	3	145
6.	Gujarat	1226	154	9799
7.	Haryana	49	44	6
8.	Himachal Pradesh	29	67	735
9.	Jammu & Kashmir	164	88	132
10.	Karnataka	492	537	371
11.	Kerala	312	162	237
12.	Madhya Pradesh	281	227	153
13.	Maharashtra	722	912	1549
14.	Meghalaya	21	16	61
15.	Mizoram	-	-	27
16.	Nagaland	-	1	54
17.	Orissa	53	41	93
18.	Punjab	51	161	104
19.	Raiasthan	264	47	513
20.	Sikkim	-	112	27
21.	Tamil Nadu	563	489	651
22.	Tripura	-	24	89
23.	Uttar Pradesh	9279	2656	1216
24.	West Bengal	150	106	959
	Total	14395	6294	118192